

MR. DEPUTY SPEAKER : The ques-  
tion is :

"That leave be granted to intro-  
duce a Bill to provide for the  
establishment of a Permanent  
Bench of the High Court at  
Calcutta at Siliguri."

*The motion was adopted*

SHRI PIYUS TIRAKY : I introduce  
the Bill.

[English]

STATE OF GOA, DAMAN AND  
DIU BILL\*

SHRI EDUARDO FALEIRO  
(Mormugao) : This is an epoch-making  
Bill to grant Statehood to Goa. I beg to  
move for leave to introduce a Bill to  
provide for the establishment of the State  
of Goa, Daman and Diu and for matters  
connected therewith.

MR. DEPUTY SPEAKER : The ques-  
tion is :

"That leave be granted to intro-  
duce a Bill to provide for the  
establishment of the State of  
Goa, Daman and Diu and for  
matters connected therewith."

*The motion was adopted*

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SHRI EDUARDO FALEIRO : I  
introduce the Bill.

CONTRACT LABOUR (REGUL-  
ATION AND ABOLITION) AMEND-  
MENT BILL\*

(Amendment of section 1, etc.)  
[English]

SHRI BASUDEB ACHARIA  
(Bankura) : I beg to move for leave to  
introduce a Bill to amend the Contract  
Labour (Regulation and Abolition) Act,  
1970.

MR. DEPUTY SPEAKER : The ques-  
tion is :

"That leave be granted to intro-  
duce a Bill to amend the Contract  
Labour (Regulation and  
Abolition) Act, 1970."

*The motion was adopted.*

SHRI BASUDEB ACHARIA : I intro-  
duce the Bill

RESERVATION OF POSTS IN  
GOVERNMENT SERVICES AND  
SEATS IN EDUCATIONAL INSTI-  
TUTIONS (FOR ECONOMICALLY  
WEAKER SECTION OF PEOPLE)  
BILL\*

[Translation]

SHRI RAM NAGINA MISHRA  
(Salempur) : I beg to move for leave to  
introduce a Bill to provide for reservation  
of posts in Government services and  
seats in educational institutions for  
persons belonging to economically  
weaker section of people.

[English]

MR. DEPUTY SPEAKER : The ques-  
tion is :

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\*\*Introduced with the recommendations of the President.

"That leave be granted to introduce a Bill to provide for reservation of posts in Government services and seats in educational institutions for persons belonging to economically weaker section of people."

*The motion was adopted.*

[Translation]

SHRI RAM NAGINA MISHRA : I introduce the Bill.

CONSTITUTION (AMENDMENT)  
BILL\*

(Insertion of new part IXA)

[English]

SHRI S. M. BHATTAM (Visakhapatnam) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI S. M. BHATTAM : I introduce the Bill.

CONSTITUTION (AMENDMENT)  
BILL\*

(Insertion of New Article 47A)

[English]

SHRI DIGVIJAY SINH (Surendranagar) : I beg to move for leave to

introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI DIGVIJAY SINH : I introduce the Bill.

MINIMUM WAGES (AMENDMENT)  
BILL\*

(Amendment of Section 2 etc.)

[English]

SHRI AJOY BISWAS (Tripura West) : I beg to move for leave to introduce a Bill further to amend the Minimum Wages Act, 1948.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Minimum Wages Act, 1948."

*The motion was adopted.*

SHRI AJOY BISWAS : I introduce the Bill.

CONSTITUTION (AMENDMENT)  
BILL\*

(Amendment of article 244, etc.)

[English]

SHRI PIYUS TIRAKY (Alipurduar) :